

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 323**  
**(IB)-667(ND)2019**  
**IA/4242/2020**

**IN THE MATTER OF:**

**M/s. Renu Proptech Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Red Topaz Real Estate Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 02.11.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Ankit Sharma- for RP  
Mr. Manish Paliwal for Ex-promoter

**ORDER**

**IA-4242/2020:** Mr. Rakesh Kumar Counsel appearing for the RP seeks time to file the reply. Time of one week is granted to file the reply. List the case on 25.11.2020.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**